

Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the Month of August, 2022

SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1	Commercial Court, Alipore	Misc Case/5/2020	21-11-2020	13-08-2022	630	Yes	5	336
2	Commercial Court, Alipore	Title Suit/29/2020	14-10-2020	13-08-2022	668	Yes	5	36
2	Commercial Court, Asansol	Money Suit/11/2022	02-04-2022	11-08-2022 (Uncontested)	131	No	4	1 day
3	Commercial Court, Asansol	Title Suit/3/2022	07-03-2022	17-08-2022 (Uncontested)	163	No	1	19 days
4	Commercial Court, Asansol	Misc Case/4/2022	08-06-2022	22-08-2022 (Uncontested)	75	No	-	26 days
5	Commercial Court, Asansol	Money Suit/21/2021	03-09-2021	26-08-2022 (Uncontested)	357	No	7	1 day
6	Commercial Court, Asansol	Misc. Arbit. Case/11/2021	21-09-2021	31-08-2022 (Contested)	344	No	5	8 days

10	Commercial Court, Rajarhat	Misc Case 12/2022	15-03-2022	29-08-2022	167	No	3	1 day
11	Commercial Court, Rajarhat	Misc Case 20/2022	07-04-2022	08-08-2022	123	No	0	1 day
13	Commercial Court, Siliguri	No Data Provided						